

POST OFFER PUBLIC ANNOUNCEMENT TO THE SHAREHOLDERS OF**KOLMAK CHEMICALS LIMITED (KCL)****(Regd. Office 21-A Shakespeare Sarani, 3rd Floor, Kolkata-700 017)**

The details subsequent to the completion of the offer made vide Public Announcement dated July 22, 2009 ("PA"), Corrigendum to PA dated September 10, 2009 and Letter of Offer dated September 11, 2009 is being issued by VC Corporate Advisors Private Limited ("Manager to the offer") in terms of SEBI (Substantial Acquisition of Shares & Takeovers) Regulations, 1997 ("Regulations") and subsequent amendments thereto on behalf of Shri S. Sukumar & Smt. S. Kalaiyarasi, (hereinafter collectively referred to as "Acquirers") to acquire 3,99,985 fully paid-up Equity Shares of Rs.10/- each, representing 20% of the Equity and Voting Share Capital at a price of Rs.15/- per share ("Offer Price") payable in cash as are as under:

1. Name of the Target Company : **Kolmak Chemicals Limited**
2. Name and Address of the Acquirer(s) including PACs : **Shri S. Sukumar & Smt. S. Kalaiyarasi,**
both Residing at 32-2, Halls Road, Egmore,
Chennai- 600008.
3. Name of Manager to the Offer : **VC Corporate Advisors Private Limited**
4. Name of Registrar to the Offer : **Maheshwari Datamatics Private Limited**
5. Offer details
 - a) Date of Opening of the Offer : **Wednesday, 23.09.2009**
 - b) Date of Closing of the Offer : **Monday, 12.10.2009**
6. Details of the acquisition :

Sr. No.	Particulars	Proposed in the offer documents		Actuals	
1.	Offer Price	Rs. 15/- per share		Rs. 15/- per share	
2.	Share holding of acquirers (No. & %) before SPA/P.A.	Nil (0.00%)		Nil (0.00%)	
3.	Shares acquired by way of SPA and off market purchases (No. & %)	12,00,000 (60.00%)		12,00,000 (60.00%)	
4.	Shares acquired in the Open Offer (No. & %)	3,99,985 (20.00%)		1,19,549 (5.98%)	
5.	Size of the Open Offer (No. of shares multiplied by Offer Price per share)	Rs. 59,99,775/-		Rs. 17,93,235/-	
6.	Shares Acquired after P.A. but before 7 working days prior to closure date, if any. (No. & %)	Nil		Nil	
7.	Post Offer shareholding of acquirers (No. & %) (2+3+4+6)	15,99,985 (80.00%)		13,19,549 (65.98%)	
8.	Pre and Post Offer shareholding of public (No. & %)	Pre Offer	Post Offer	Pre Offer	Post Offer
		11,08,195 (55.41%)	3,99,940 (20.00%)	11,08,195 (55.41%)	6,80,376 (34.02%)

7. Status of the Escrow Account, Whether released or not : The amount lying in Escrow Account is being released to the Acquirers.
8. Payment of interest, if any, to the shareholders along with the details thereof. : Not Applicable
9. Status of Investor Complaints received, if any. : Nil

The Acquirers & its directors accept full responsibility for the information contained in this Public Announcement and is responsible for the obligations of the Acquirers as laid down in the Regulations.

This Public Announcement will also be available on SEBI website at www.sebi.gov.in

Issued by



Manager to the Offer

VC CORPORATE ADVISORS PRIVATE LIMITED

SEBI REGN NO : INM000011096

(Contact Person: Jayabrata Mukherjee)

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2nd Floor, Suite No. 2C, Kolkata – 700 013

Tel : (033) 2225 3940 / 41, Fax : (033) 2225 3941

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On behalf of Acquirers: Shri S. Sukumar & Smt. S. Kalaiyarasi

Place: Kolkata

Date: 23.11.2009